

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION



No. HC.XXX VII-61/2012/3346/R. Cell.

Dated Guwahati the 1st April, 2013

Vacancy positions in all Grades of the Judicial Services in the State of Assam, Nagaland, Mizoram and Arunachal Pradesh are notified in terms of Malik Mazhar Sultan & Anr. Vs. U.P. Public Service Commission & Ors. are as follows:

ASSAM			
Mode of Recruitment	Sanctioned Strength	Working Strength	Vacancy
Grade-I Vacancies- 40 (Actual and Anticipated)			
Direct Recruitment	104	66	21
Regular Promotion			17
Limited Departmental Competitive Examination (LDCE)			2
Grade-II Vacancies- 20 (Actual and Anticipated)			
Regular Promotion	90	72	20
Grade-III Vacancies- 21 (Actual and Anticipated)			
Direct Recruitment	195	92 (excluding 15 +71 = 86 undergoing or selected for pre appointment training)	21

NAGALAND			
Mode of Recruitment	Sanctioned Strength	Working Strength	Vacancy
Grade-I Vacancies- (Actual) : 2			
Direct Recruitment	13	11	1
Regular Promotion			1
Limited Departmental Competitive Examination (LDCE)			0
Grade-II Vacancies- (Actual) : 1			
Regular Promotion	4	3	1
Grade-III Vacancies- 4 (Actual and Anticipated)			
Direct Recruitment	10	7	4

Signature
20/4/13



MIZORAM			
Mode of Recruitment	Sanctioned Strength	Working Strength	Vacancy
Grade-I Vacancies- (Actual) : 5			
Direct Recruitment	15	10	0
Regular Promotion			4
Limited Departmental Competitive Examination (LDCE)			1
Grade-II Vacancies- (Actual) : 6			
Regular Promotion	16	10	6
Grade-III Vacancies- (Actual) : 21			
Direct Recruitment	34	13	21

ARUNACHAL PRADESH			
Mode of Recruitment	Sanctioned Strength	Working Strength	Vacancy
Grade-I Vacancies- (Actual) : 3			
Direct Recruitment	5	2	3
Regular Promotion			0
Limited Departmental Competitive Examination (LDCE)			0
Grade-II Vacancies- (Anticipated) : 5			
Direct Recruitment	5	0	5
Grade-III Vacancies- (Anticipated): 5			
Direct Recruitment	5	0	5

Sd/-

Joint Registrar (Recruitment)
Recruitment Cell
Gauhati High Court, Guwahati

Copy to:-

Memo No. HC. XXX VII-61/2013/3347-3350/R. Cell.

Dated. 1st April, 2013.

1. C.A to Registrar General, Gauhati High Court, Guwahati
2. System Analyst for immediate uploading of Notification in the official website of Gauhati High Court, Guwahati.
3. Notice Board, Gauhati High Court, Guwahati
4. Order Copy

R. G. G. 02/4/13
Joint Registrar (Recruitment)
Recruitment Cell
Gauhati High Court, Guwahati
~~Joint Registrar (Recruitment)~~
Gauhati High Court
Guwahati